

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 1591

TO BE ANSWERED ON THE 8th December, 2015

Price Regulation of Patented Drugs

1591. SHRI R.P. MARUTHARAJAA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether an Inter-Ministerial Group assigned with the tasks of regulating the prices of patented drugs has suggested use of a per capita income associated reference pricing method, if so, the facts and the justification thereof and the benefits/likely to accrue by the introduction of this scheme; and
- (b) whether the above formula has not been able to find favour with the pharmaceutical industry, if so, the details thereof and the reaction of the Government thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): No, Madam

(b): In view of reply to (a) above, does not arise.

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